

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 20th of March, 2025

NO.HC.VII-84(Pt.I)/2020/1724/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers of Assam and Nagaland recently promoted to **Grade-I** to attend the "**Judicial Knowledge Enhancement Programme**" scheduled to be held w.e.f **01-04-2025** at **11-04-2025** from **10:00 A.M. to 05:00 P.M.** in the **Judicial Academy, Assam.**

Sl. No.	Name of the Officers	Designation and Present place of posting
1.	Shri Rana Dutta	Addl. District & Sessions Judge, Baksa
2.	Smti Rani Boro	Addl. District & Sessions Judge-cum-Special Judge, POCSO, Udalguri
3.	Shri Bankim Sarma	Addl. District & Sessions Judge, FTC, Cachar
4.	Md. Mishbahul Hassan Ansari	Addl. District & Sessions, Morigaon
5.	Dr. Partha Sarathi Bhattacharjee	Addl. District & Sessions Judge, FTC, Hojai
6.	Shri Nurjamal Haque	Addl. District & Sessions Judge, FTC No.2, Tinsukia
7.	Smti Kangki Rani Deka	Additional District & Sessions Judge-cum-Special Judge, POCSO, Sonitpur
8.	Smti Seyielenuo Mezhi	Chief Judicial Magistrate, Dimapur **
9.	Smti Wonchibeni Vandanshan Patton	Chief Judicial Magistrate, Paren **
** Not yet assigned new place of posting		

The nominated Judicial Officers are directed to report at the venue (**Judicial Academy, Assam**) on **01-04-2025** at **09:45 A.M.** for the aforesaid programme.

By Order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

4. The Principal Accountant General (A&E), Nagaland, Kohima, for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

5. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima

(He is requested to inform all the Judicial Officers of their respective States about this Notification).

8. The District and Sessions Judges, Baksa / Cachar / Hōjai / Morigaon / Nagaon / Sonitpur / Tinsukia / Udalguri

(He/She is requested to inform all the Judicial Officers under his/her control about this Notification).

9. The nominated Judicial Officers from Assam.
 - a. The nominated Judicial Officers are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at

judicialacademyassam@gmail.com on or before **26-03-2024** to enable the Academy to arrange for accommodation.

Name & Designation	Date of Arrival	Accommodation required (Yes/No)	Mobile Number (WhatsApp)

- b. Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.**
- c. The nominated officers are to arrange for accommodation and food for the staff accompanying them, if any.**

10. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

11. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.

12. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

13. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

REGISTRAR (JUDICIAL)